

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/1513 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Rita. Kar,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the 21st March, 2018.

Sub: **Casual Leave, Restricted Holiday along with station leave permission.**

Ref:- Your Letter No. DJN/2117, dtd. 19.03.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Restricted Holiday on 31.03.2018 and 2 (two) days Casual Leave on 02.04.2018 and 03.04.2018 along with station leave permission w.e.f. the evening of 29.03.2018 till the morning of 04.04.2018 has been granted/~~rejected~~.

Yours faithfully,

CW 21.3.18

JOINT REGISTRAR (VIGILANCE)

K. Kar
19/03/18